

water development through construction of dugwells, bore wells, filter points and shallow tubewells etc. in private sector by the farmers themselves through loan assistance from the banks and subsidy to small and marginal farmers by Government. Only the scheme of higher capacity deep tubewells i.e. public tubewells, is taken up by the Government Departments or Corporations themselves. In the Sixth Plan following physical and financial targets have been fixed :—

A. Physical (1) (m. ha.) Irrigation potential in :

Surface water	Ground water	Total
1.0	7.0	8.0

(2) (units in lakh Nos.)

(i) Dugwells	12.0
(ii) Private shallow tubewells	12.0
(iii) Public tube-wells	0.15
(iv) Energisation of pump sets	25.00

B. Financial (Rs. in crores)

(1) Plan Sector outlays

(i) State Plan	1741.30
(ii) Central Sector	70.00
Total	1811.30*

(*For total Minor Irrigation Programme including ground water)

(2) Institutional investment 1700**

(**Mainly for ground water development)

दिल्ली को सुन्दर बनाना

2406. श्री कृष्ण प्रताप सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों में दिल्ली को सुन्दर बनाने पर वर्ष-वार कितनी धनराशि खर्च की गई है ;

(ख) पिछले तीन वर्षों में दिल्ली में पानी की सप्लाई बढ़ाने पर वर्ष-वार कितनी धनराशि खर्च की गई है ; और

(ग) जब देश के अनेक भागों में पेय जल और चिकित्सा की सुविधायें नहीं हैं तथा उनको सूखे की गम्भीर स्थिति का सामना करना पड़ रहा है तो कुछ शहरों को सुन्दर बनाने पर किए जाने वाले खर्च का औचित्य क्या है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) :
(क) से (ग) सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जायेगी ।

Interpool arrangement for Allotment of Government Accommodation

2407. SHRI R. L. P. VERMA : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 2625. on 26 July, 1982 regarding interpool arrangements for allotment of Government accommodation and state :

(a) the number of applications in which inter-pool adjustment is required, received and pending in those respective departments having their own departmental pools separately during 1981 and 1982;

(b) what efforts have been made by these departments for allotment.

of quarters on ad-hoc basis to the wards of retired Government employee of different pools; and

(c) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :

(a) As the concession of ad-hoc allotment of Government accommodation to the eligible ward on the retirement of parents does not provide for inter pool arrangements no statistical data regarding number of cases involved has been kept.

(b) and (c). The concession of ad-hoc allotment to the wards of retiring Government servants is based on the recommendations of the National Council (JCM) which has not recommended for inter pool arrangements. However, on the basis of the reference which was received from the Department of Personnel and A. R. the question of providing inter pool adjustments was examined in consultation with the various Ministries and Departments of the Government of India and many of them have not supported the proposal.

Construction of Storage Godowns in Rural Areas

2408. SHRI GHULAM RASOOL KOCHACK :
SHRI S. B. SIDNAL :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Union Government has been urged for construction of foodgrains storage godowns in every district be increased for proper storage in rural areas;

(b) if so, whether any Conference of Chairmen and Managing Directors of State Warehousing Corporations and the Central Warehousing Corporation was held in New Delhi on 15 September, 82;

(c) if so, whether construction of foodgrains storage was also discussed in the conference; and

(d) if so, what were the other subjects discussed and decisions arrived at?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) : (a) Additional capacity for rural areas is envisaged to be built under various programmes by cooperatives and other agencies with a view to meeting the increasing requirements for storage.

(b) A conference of Chairmen and Managing Directors of Central Warehousing Corporation and State Warehousing Corporations was held at New Delhi on the 14th and 15th September, 1982.

(c) Yes, Sir.

(d) A Statement indicating broad conclusions reached on some important items is attached.

Statement

Broad conclusions on some important items

1. There was need for diversification and the Corporations should expand and diversify their activities within the frame work of the functions assigned to them under the Act in the first instance. Amendments in the Act, if necessary for the purpose, may be considered in due course.
2. There was need to extend the Farmers Extension Service scheme to more areas.
3. There was need for establishing a training institute jointly